

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1126/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017


NAME OF THE PARTIES: Sherebanu S. Khorakiwala & Anr.
V/s.
Wodehouse Capital Advisors Pvt.Ltd.

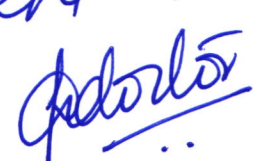
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	FARZANA A DOCTOR	ADVOCATE MULLA & MULLA	
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28	Nikita Varelhan i/b Kanga Mo for Respondent	Advocate	
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By consent 13th Nov 2017 



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COMMON ORDER

C.P. No. 1126/I&BC/NCLT/MB/MAH/2017

C.P. No. 1128/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. By consent adjourned to **13.11.2017**.

Sd/-

Bhaskar Pantula Mohan
Member (Judicial)

aah

Sd/-

M.K. Shrawat
Member (Judicial)